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Title: Need to ensure proper utilization of funds under Mahatma Gandhi National Rural Employment Guarantee Scheme in Tamil Nadu.

SHRI A.K.S. VIJAYAN (NAGAPATTINAM): I would like to draw the kind attention of the Hon'ble Minister of Rural Development about the utilization of Mahatama Gandhi National Rural Employment Guarantee Scheme (MGNREGS) Funds by the Tamil Nadu Government.

There are allegations that there is misuse of funds under the MGNREGS is taking place in the country. I would like to mention about the reports of misuse of such funds in Tamil Nadu. The Tamil Nadu Government has appointed two Supervisors for supervising the works carried out by each Panchayats and these Supervisors are being paid a sum of Rs.119/- as salary whereas the labourers are being paid a sum of Rs.85/- only as salary. I would like to know from the Hon'ble Minister that from which head these salaries are being paid to the Supervisors. It is a clear case of misuse of funds in Tamil Nadu.

Hence, I urge upon the Union Government to inquire such misuse of MGNREGS in Tamil Nadu and action should be taken against those persons who are involved in the misuse of such funds.